

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)
LOK SABHA
UNSTARRED QUESTION NO. 4438
(TO BE ANSWERED ON 29.03.2017)

ONLINE APPRAISAL SYSTEM

4438. SHRIMATI SANTOSH AHLAWAT:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government is planning to introduce the online appraisal system for grading in bureaucracy;
- (b) if so, the details thereof and the salient features of the new notification issued in this regard;
- (c) whether this new system will also be applicable to Railway officials; and
- (d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (d): Online filing of Performance Appraisal Reports (PARs) in respect of IAS officers introduced on pilot basis with effect from 01.04.2014 for the assessment year 2013-14, through an application called SPARROW (Smart Performance Appraisal Report Recording Online Window), has been made mandatory from the year 2014-15 onwards, vide DoPT D.O. letter No.4/8/2008-EO(PR) dated 21.04.2015 addressed to Chief Secretaries of all State Governments and Union Territory Administration.

Online recording system of Annual Performance Assessment Report for Central Secretariat Service (CSS) and Central Secretariat Stenographers Service (CSSS) has been introduced w.e.f. 01.04.2016 in phased manner vide DoPT O.Ms No.22/10/2015/CS-I(APAR) dated 01.04.2016 and 18.01.2017 and O.Ms No.25/1/2016/CS-II(A) dated 13.04.2016 and 24.01.2017. In the first phase SPARROW was made applicable for the Deputy Secretary and above level officers in CSS and Principal Staff Officers (PSO) and Senior Principal Private Secretaries (Sr.PPS) in CSSS. This has now been extended to Under Secretary (CSS) and Principal Private Secretaries (CSSS) for online recording of APAR for the year 2016-17.

In view of the success of online recording of PARs of IAS officers and CSS/CSSS officers, the Cadre Controlling Authorities of Group 'A' Central Civil Services including the Ministry of Railways, Department of Public Enterprises (for Central Public Sector Enterprises), Department of Financial Services (for PSBs, FIs and Insurance Companies) have been advised vide DoPT D.O. letter No.2/9/2015-EO(ACC) dated 18.05.2015 to introduce online recording of Annual Performance Assessment Reports. The progress made by the Cadre Controlling Authorities is being monitored by DoPT from time to time.
